Suspension of N. D. M. C. Budget

8437. SHRI YASHPAL SINGH :
SHRI DEVINDER SINGH :
GARCHA
SHRI ONKAR LAL BERWA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the Lt. Governor of Delhi has suspended the New Delhi Municipal Committee budget for 1970-71 ;

(b) if so, whether an inquiry has been made to find out the causes for the same ; and

(c) what steps are being taken to see that salaries of the staff are disbursed in time ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) A direction was issued by the Lt. Governor of Delhi on the 3rd April, 1970 asking the New Delhi Municipal Committee not to implement the budget or any portion of it without proper sanction having been obtained from him as required under rule II-8 of the Municipal Account Code as applicable to the New Delhi Municipal Committee.

(b) The New Delhi Municipal Committee, while adopting its budget for 1970-71, on 30.3.1970 had decided to exempt students of Higher Secondary classes in its schools from payment of tuition fees. Since a similar proposal of the Delhi Administration had not been approved by the Government of India, it was felt by the Lt. Governor that the decision of the New Delhi Municipal Committee was a major departure from policy. In order that the New Delhi Municipal Committee may not implement its decision, the direction was issued.

(c) It was soon after made clear that the direction was only in respect of above exemption. The Delhi Administration and the New Delhi Municipal Committee have intimated that there was no dislocation in the normal working of the Committee and the staff was not put to any difficulty. The Budget proposals of the Committee have also since been sanctioned on 21.4.70.

रिजर्व बैंक आफ इण्डिया के कार्यकरण के बारे में प्रशासनिक सुधार आयोग की कार्यकारी दल की सिफारिशें

8438. **श्री मोलहू प्रसाद** : क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रिजर्व बैंक आफ इण्डिया के कार्यकरण में सुधार करने के सम्बन्ध में प्रशासनिक सुधार आयोग के कार्यकारी दल की सिफारिशें गत वर्ष सरकार को प्राप्त हो गई थीं ; और

(ख) यदि हां, तो उपयुक्त सिफारिशों की मुख्य बातें क्या हैं और उन सिफारिशों की क्रियान्वित के सम्बन्ध में कितनी प्रगति हुई है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) और (ख). प्रशासनिक सुधार आयोग ने, भारतीय रिजर्व बैंक के कार्य का अध्ययन करने के लिये श्री मनुभाई शाह से 1968 में अनौपचारिक रूप से अनुरोध किया था। श्री शाह ने अगस्त, 1969 में आयोग को अपनी रिपोर्ट पेश कर दी थी। आयोग ने इस रिपोर्ट पर विचार करने के बाद सरकार के पास कुछ सुझाव विचारार्थ भेजे थे जिनमें दो नए संस्थानों की स्थापना करने से सम्बद्ध सुझाव भी शामिल हैं। इनमें एक संस्थान निर्यात के लिये वित्त की व्यवस्था करेगा तथा दूसरा, रिजर्व बैंक सहित सभी बैंकों के सम्बन्ध में आंकड़ों का संकलन, विश्लेषण तथा प्रकाशन करेगा। आयोग के ये सुझाव मार्च, 1970 में प्राप्त हुये थे और सरकार भारतीय रिजर्व बैंक के परामर्श से इन पर विचार कर रही है।